

File No. Dir.(F&VP)/43/CAC/FSSAI/09
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
3rd & 4th Floor, FDA Bhawan, Kotla Road,
New Delhi-110 002

Dated: 23rd December, 2009

Meeting Notice

Subject: First meeting of Central Advisory Committee of FSSAI on 19th January, 2010 at 10.30AM- Reg.

Food Safety and Standards Authority of India, a statutory body constituted under the Food Safety and Standards Act, 2006, has established Central Advisory Committee vide gazette notification no. 1-86/FSSA/CAC/2009 dated 05.10.2009, in terms of sub-section (1) of the Act.

2. In this connection, the undersigned is directed to say that the first meeting of the Central Advisory Committee (CAC) is scheduled to be held on **19th January (Tuesday), 2010 at 10.30 AM** under the Chairmanship of Shri V.N.Gaur, Chief Executive Officer, FSSAI. The venue of the meeting will be intimated shortly. You are requested to kindly make it convenient to attend the meeting. A line in confirmation to your participation in the meeting would be highly appreciated. This can be sent to the undersigned at the address given above or by email to cac@fssai.gov.in.

3. In addition to the members of CAC, section 11(3) of the FSS Act stipulates that the representatives of the following Ministries/Departments shall also be invited to the meeting:

- (i) Agriculture
- (ii) Animal Husbandry and Dairying
- (iii) Biotechnology
- (iv) Commerce and Industry
- (v) Consumer affairs
- (vi) Environment and Forests
- (vii) Food Processing Industries
- (viii) Health
- (ix) Panchayati Raj
- (x) Small Scale Industries
- (xi) Food and Public Distribution

In addition, it has been decided to invite the representative of the Ministry of Women and Child Development to the meetings of CAC. All concerned ministries/departments are requested to nominate, preferably a JS level officer but not below the rank of Director, for the meeting.

4. A tentative list of items to be discussed during the meeting is enclosed at Annexure-1. Detailed background note on the agenda items will be sent separately.

Sd/-
(R.Vijay)
Director (A&F)

Encl: As above

To

1. Secretary, Department of Agriculture & Cooperation, Ministry of Agriculture, Government of India, Krishi Bhawan, New Delhi. Fax:23386004
2. Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, New Delhi.
3. Secretary, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, Government of India, Krishi Bhawan, New Delhi. Fax:23388006
4. Secretary (F&PD), Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, Krishi Bhawan, New Delhi.
5. Secretary (CA), Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution, Krishi Bhawan, New Delhi. Fax: 23384716.
6. Secretary, Ministry of Food Processing Industries, Government of India, Panchsheel Bhawan, August Kranti Marg, New Delhi-110 049, Fax:26493012
7. Commerce Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Fax:23061796
8. Secretary, Ministry of Mirco, Small and Medium Enterprises, Government of India, Udyog Bhawan, New Delhi. Fax:23063045,
9. Secretary (PR), Ministry of Panchayati Raj, Government of India, Krishi Bhawan, New Delhi. Fax: 23389028
10. Secretary, Ministry of Environment and Forests, Government of India, Paryavaran Bhavan, CGO Complex, Lodhi Road, New Delhi.
11. Secretary, Ministry of Women and Child Development, Government of India, Shastri Bhawan, New Delhi Fax:23381495,
12. Secretary, Department of Biotechnology, Ministry of Science & Technology, Government of India, CGO Complex, Lodhi Road, New Delhi.

The above mentioned Ministries/ Departments are requested to kindly nominate, preferably a JS level officer but not below the rank of Director, for attending the meeting.

13. Dr. Shafqat Khan, Commissioner of Food Safety for Jammu & Kashmir, Officer on Special Duty, Health & Medical Education Department, Civil Secretariat, Jammu. Fax: 0191-2570246.
14. Shri Rakesh Srivastava, Commissioner of Food Safety for Madhya Pradesh, Controller, Food and Drug Administration, Food & Drug Administration, Government of Madhya Pradesh, Idgah Hills, Bhopal-462001.
15. Dr. O.P. Gupta, Commissioner of Food Safety for Rajasthan, Director, Medical & Health Services (PH), Directorate of Medical, Health & Family Welfare Services, Government of Rajasthan, Jaipur.
16. Dr. Nakhor, Commissioner of Food Safety for Nagaland, Principal Director, Health & Family Welfare, Directorate of Health Services, Government of Nagaland, Kohima-797001. Fax: 0370-2245399
17. Dr. P. Sucharithy Murthy, Commissioner of Food Safety for Andhra Pradesh, Director, Institute of Preventive Medicine, Public Health Lab and Food (Health) Administration, Hyderabad. Fax: 040-27560191.
18. Shri H.G. Khosia, Commissioner of Food Safety for Gujarat, Commissioner of Food & Drug Control, Block No.8, Dr. Jivaraj Mehta Bhavan, Gandhinagar, Gujarat.
19. Shri Srinivasan, Commissioner of Food Safety for Karnataka, Director, Health and Family Welfare Services, Health and Family Welfare Department, Government of Karnataka, Ananda Rao Circle, Bangalore-560 009. Fax: 080-22874039
20. Dr. Vishwas Mehta, Commissioner of Food Safety for Kerala, Secretary (Health & Family Welfare), Quarter No.5, Kerala Institute of Health & Family Welfare Campus, Thycaud, Thiruvananthapuram-695014, Kerala.
21. Sh. Satish Chandra, Commissioner of Food Safety for Punjab, Secretary, Department of Planning & Health and Family Welfare, Department of Planning & Health and Family Welfare, Government of Punjab, R. No. 620, 6th Floor, MINI SECT, Sector 9, Chandigarh, PUNJAB. Telefax: 0172-2743442. Fax: 0172-2741711.
22. Dr. S. Elango, Commissioner of Food Safety for Tamil Nadu, Director (Public Health & Preventive Medicine), Public Health & Preventive Medicine Department, 359, Anna Salai, Teynampet, Chennai-600 006. Fax: 044-24231569
23. Shri R.K. Vats, Commissioner of Food Safety for West Bengal, Health & Family Welfare Department, Government of West Bengal, Sawashtya Bhawan, 3rd Floor, Wing 'B', GN-29, Sector-V, Salt Lake, Kolkata-700 091. Fax: 033-23572222
24. Shri Mohan Lal, Commissioner of Food Safety for Delhi, Director (PFA), Govt. of Delhi, Directorate of Prevention of Food Adulteration, Government of Delhi, A-20, Lawrance Road, Industrial Area, Delhi-110035, Fax: 011-27153846

25. Shri Tape Bagra, Commissioner of Food Safety for Arunachal Pradesh, Commissioner (RD), Department of Health & Family Welfare, Government of Arunachal Pradesh, Civil Secretariat, Itanagar.
26. Shri Sameer Barde, Federation of Indian Chamber of Commerce and Industry (FICCI), Federation House, Tansen Marg, New Delhi-110001
27. Shri Pradeep Chordia, Chordia Food Products, 48/A, Pravati Industrial Estate, Opp. Adinath Society, Pune-Satara Road, Pune-411009
28. Dr. J. Tonpangyongdang Walling, Village-Sungratsu, Distt.-Mokokchung, Nagaland
29. Shri Arun Balamatti, 815, 7th Cross, Banashankari, 3rd Phase, 3rd Block, 3rd Stage, Bangalore-560085
30. Shri R. Desikan, Concert and Consumer Association of India, 2/228, Chinnan Dikuppam Road, Vettuvankeni, Chennai.
31. Smt. Keya Ghosh, Consumer Unity and Trust Society, 3, Suren Tagore Road, Gariahat, Kolkata-700019
32. Dr. S.P. Vasireddi, Chairman and Managing Director, VIMTA Labs Limited, 142, IDA, Phase-II, Cherlapally, Hyderabad, Andhra Pradesh
33. Prof. Gopal Naik, Indian Institute of Management Bangalore (IIMB), Bannerghatta Road, Bangalore-560 076.
34. All Principal Secretaries (Health) or Principal Secretaries in charge of matters relating to Food Safety, in the States/UTs where Commissioner for Food Safety has not been notified, as per list enclosed.

Copy to:

1. Sr.PS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Director (F&VP)
4. ADG (PFA)
5. SIO(AM)

ANNEXURE-1

List of items to be discussed in the first meeting of Central Advisory Committee on 19.01.2010 at 10.30AM

1. Draft FSSAI Rules and Regulations regarding transition from PFA to FSSA
2. Draft regulations for licensing
3. Suggested Food Safety Structure in the States
4. Draft code of self regulation for Food Advertising
5. Draft notification for fixation of norms for trans-fats
6. Implementation of codex programmes
7. Induction Training in respect of Commissioners of Food Safety, Designated Officers, Food Safety Officers, and other officers connected with the implementation of FSSA,2006.
8. Infrastructure/facilities for training food safety personnel on regular basis.
9. Steps taken by State Governments for implementing FSS Act e.g. appointment of Commissioners, Designated Officers, Food Safety Officer, Adjudicating Officer etc.
10. Vigorous implementation of food safety laws.
11. Status of food testing labs in the States.
12. Availability of qualified food analysts and technical personnel in the States.
13. Progress of making Rules by State Governments as per section 94 of FSS Act.
14. Parliament Assurances pending with State Governments.
15. Annual report on the working of the PFA Act/rules in the States.
16. Notification of Food Poisoning under section 15 of PFA Act.
